

Cannanore, Kozhikode, Mailapuram, Palghat, Trichur, Ernakulam, Idukki, Kottayam, Allepy, Quilon and Trivandrum is expected to get TV coverage against the national average of 70%.

TV service to Wayanad district which would not be covered by the present schemes, would be considered in future plans, depending on availability of resources.

#### **Charging of high prices for anti-TB Drugs**

533. SHRI TARIQ ANWAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that Rifampicin formulation prices are based on Rifampicin price of Rs. 3100/- per kg. whereas the actual import price is only Rs. 2030/- per kg. and the manufacturers are making unintended profits of Rs. 1070/- per kg ;

(b) the markup allowed on Rifampicin and on other Anti-TB drugs such as, INH Thiacetazone, PAS ;

(c) whether it is also a fact that the prices of Rifampicin formulations which are used for treatment of TB and Leprosy are high on the one and un-intended profits have been made by the producers of Rifampicin formulations on the other hand ; and

(d) if so, the total un-intended profits made by the formulators since 1979 and the steps taken to recover the amount under Equalisation Fund and to bring down the prices ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHÉ): (a) The prices of Rifampicin formulations have since been reduced based on the weighted average cost of imports of Rs. 2404/- per kg. during the period July 1983 to December, 1983. The weighted average import price for the period January/March 1984 would be reviewed periodically and further changes in the formulation prices would be made,

if necessary, so that the benefit could be passed on to the consumers and the unintended profits of the manufacturers to the extent possible could be avoided.

(b) Leader packs of formulations based on Rifampicin are allowed a mark-up of 100% on the ex-factory cost whereas other non-conforming packs are allowed a mark-up of 60% on the ex-factory cost. Mark up allowed on the formulations based on INH, Thiacetazone and PAS except Calcium B. PAS is 40% on the ex-factory cost. The mark-up allowed on the formulations based on Calcium B. PAS is 55% on the ex-factory cost.

(c) and (d) Fair and reasonable prices have already been fixed for Rifampicin formulations based on the weighted average import price during the period July to December 1983. Notice have already been issued to the producers of formulations of Rifampicin so as to mop up the unintended profits under the Drugs Prices Equalisation Account. The manufacturers are expected to give reply by the end of February 1984 failing which necessary proceedings under the Drugs (Prices Control) Order, 1979 would be initiated against them. The extent of unintended profits by each manufacturers could only be known after the details are received.

#### **Controlled price for Bulk Drugs and Formulations of M/s. Organon India Ltd.**

534. SHRI HARISH RAWAT : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the details of the price-controlled bulk drugs and formulations produced by Organon India Limited. ;

(b) whether it is a fact that the Company is charging high prices for their products on account of their categorisation under Drugs Prices Control Order ;

(c) the steps taken to bring down the prices of their products and prevent the import of intermediate by the company ;

(d) the prices of uncontrolled price formulations and bulk drugs under Drug Prices Control Order, 1970 and their present prices under DPCO 1970 ; and

(e) whether all the price decontrolled formulations have been approved by his Ministry under exempted category, if so, under what indication each falls ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) to (e) Information to the extent available would be collected and laid on the Table of the Lok Sabha.

गुड़गांव में बिजली की अनियमित सप्लाई

5. स्वामी इन्द्रवेश :

श्री मनी राम बागड़ी :

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनका ध्यान 5 फरवरी, 1984 के दैनिक "हिन्दुस्तान" में "गुड़गांव के किमान बिजली की गड़बड़ी से परेशान" शीर्षक में प्रकाशित समाचार की ओर दिलाया गया है ;

(ख) यदि हां, तो सरकार द्वारा किसानों को बिजली की नियमित सप्लाई के लिए क्या कार्यवाही की गई है और इसके लिए प्रतिवर्ष कितनी धनराशि खर्च की जा रही है ; और

(ग) इस प्रकार की अनियमितताओं को स्थायी तौर पर दूर करने के लिए क्या कार्यवाही की गई है ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री अरिफ मोहम्मद खां) : (क) जी, हां ।

(ख) हरियाणा राज्य बिजली बोर्ड से

प्राप्त सूचना के अनुसार हरियाणा में कृषि उपभोक्ताओं को 7-9 घंटे प्रति दिन विद्युत दी जा रही है । गुड़गांव क्षेत्र में विद्युत सप्लाई की स्थिति में सुधार करने के लिए दिसम्बर, 1983 में 2.43 करोड़ रुपये की लागत पर नए उपकेन्द्रों की स्थापना की गई है ।

(ग) हरियाणा राज्य बिजली बोर्ड, विद्युत की उपलब्धता पर निभर करते हुए कृषि उपभोक्ताओं को नियमित विद्युत सप्लाई करने के लिए प्राथमिकता देता है । हरियाणा में विद्युत उपलब्धता में सुधार करने के लिए निम्नलिखित उपाय किए जा रहे हैं : -

(एक) फरीदाबाद और पानीपत में विद्यमान ताप विद्युत केन्द्रों का नवीकरण/आधुनिकीकरण करना । 1984-85 में यह कार्य करने के लिए 4.5 करोड़ रु० का आवंटन किया गया है ।

(दो) उत्तरी ग्रिड से सहायता ।

(तीन) पारोषण क्षमता में वृद्धि करना ।

(चार) निर्माणाधीन परियोजनाओं को चालू करने में तेजी लाना ।

संवाददाताओं की सुरक्षा के लिए उपाय

536. श्री शिव शरण बर्मा :

श्री जगपाल सिंह :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने संवाददाताओं की सुरक्षा के लिए कोई ठोस कदम उठाए हैं ; और